

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 24 of 2019

IN THE MATTER OF:

Arun Kumar Saha ...Appellant

Vs.

Union of India, Ministry of Corporate Affairs ...Respondent

Present:

Appellant: None.

Respondent: Mr. Sanjay Shorey, D(L&P), MCA, Union of India

O R D E R

08.08.2019: Nobody appears on behalf of the Appellant. To give opportunity to the Appellant, we adjourn the matter.

Post the case 'for orders' on **19th August, 2019 at 2:00 PM.**

[Justice S. J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

am/gc